

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) D.No(s).5523/2007

(From the judgement and order dated 01/02/2007 in WA No. 88/2007 of The
HIGH COURT OF A.P AT HYDERABAD)

R.S. REBECAMMA

Petitioner(s)

VERSUS

DISTRICT COLLECTOR, KURNOOL

Respondent(s)

Date: 10/12/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.K. SEMA

HON'BLE MR. JUSTICE V.S. SIRPURKAR

For Petitioner(s)

In-Person(NP)

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Even on second call none appears. The special leave
petition is dismissed in default.

(PAWAN KUMAR)
COURT MASTER

(ANAND SINGH)
COURT MASTER